

LOK SABHA  
UNSTARRED QUESTION NO. 3162  
TO BE ANSWERED ON 4<sup>th</sup> August, 2022

**City Gas Distribution in West Bengal**

3162. DR. SUKANTA MAJUMDAR:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the cities of West Bengal which have been selected for the City Gas Distribution (CGD);
- (b) the details of the areas in those cities where the distribution of gas has been started through pipes and the areas where the work related to infrastructural development is still in progress;
- (c) whether the Government is formulating any plan for CGD in other cities of West Bengal as well and if so, the details thereof;
- (d) whether the Government has any plan to provide Piped Natural Gas (PNG) connections to all under city gas distribution in Balurghat Parliamentary Constituency and if so, the details thereof; and
- (e) whether any agency has been deployed for the implementation of this scheme and if so, the details thereof?

**ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री  
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI RAMESWAR TELI)**

(a) to (e) Petroleum and Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for development of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006. After completion of 11 A CGD Bidding round, 295 Geographical Areas (GAs) cover about 98% of the population and 88% of total geographical area of the Country spread over around 630 districts in 28 states/UTs including

West Bengal. PNGRB has authorised 10 GAs in the state of West Bengal including Balurghat Parliamentary Constituency which falls under Birbhum, Murshidabad, Maldah & Dakshin Dinajpur district GA. Of these, the operations have commenced in 5 GAs covering Burdwan district, Kolkata Municipal Corporation and Parts of adjoining districts, Howrah & Hoogly (EAAA) districts, Nadia (EAAA) district & North 24 Parganas districts and South 24 Parganas districts in the state of West Bengal.

Indian-Oil Adani Gas Private Limited, Bengal Gas Company Limited, Hindustan Petroleum Corporation Limited (HPCL), Bharat Petroleum Corporation Limited (BPCL) and Indian Oil Corporation Limited (IOCL) have been authorized by PNGRB for development of City Gas Distribution (CGD) Networks to provide PNG domestic connections and install CNG stations as per their Minimum Work Plan (MWP), the timeline determined by PNGRB in their respective GAs in the state of West Bengal and their techno-commercial feasibility.

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